

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

E.P. NO. 01 OF 2018 IN
APPEAL NO. 138 OF 2013

Dated : **14th March, 2019**

Present: **Hon'ble Mr. Justice N.K. Patil, Judicial Member**
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

M/s. T.T. Industries

...Petitioner(s)

Vs.

Tamil Nadu Generation & Distribution Corporation Ltd. & Anr....Respondent(s)

Counsel for the Petitioner(s) : Ms. Shilpi Jain Sharma

Counsel for the Respondent(s) : Mr. S.Vallinayagam for R-1

ORDER

List the matter for compliance on **18.03.2019**, as agreed by the learned counsel appearing for the Appellant and the Respondent /Distribution Licensee.

(Ravindra Kumar Verma)
Technical Member

mk/bn

(Justice N. K. Patil)
Judicial Member